## OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following postings/transfers are hereby made with immediate effect:

	-			
	S.	Name & Emp. Code o	f From	To
	No.	the Official	。 第15章 1855年 - 1	Talka Sarah Maranasa Lari
	<b>医</b> 图 图	The second of the second	Experience of the second of th	
	1.	Lalita Nainwal	Desg: Peon	Desg. Peon
		EC: 48574044	Role: Orderly	Role: Orderly
			Posting: In the Courts of Sh.	Posting: In the Court of Sh. Shiv
			Shiv Kumar, Ld. MM (NI Act)	Kumar, Ld. MM (NI Act) Digital
		, .	Digital Court-01	Court-01
		*	And	Distt: South-West
			Ms. Seema Meena, Ld. MM (NI	
			Act) Digital Court-04	
			Distt: South-West	
			Dwarka	
	2.	Sushila	Desg: Peon	Desg. Peon
		EC: 77594223	Role: Peon	Role: Orderly
			Posting: Office Pool, Admin.	Posting: In the Court of Ms. Seema
		- 1	Branch	Meena, Ld. MM (NI Act) Digital
		1	Distt: South-West	Court-04
1			Dwarka	Distt: South-West
-				Dwarka
2	3.	Saroj Devi	Desg: Peon	Desg: Peon
		EC: 90136/37145505	Role: Orderly	Role: Orderly
Ì		The Market Street Co		Posting: In the Court of Ms. Lydia
1			Lydia Francisca Kerketta, Ld."	Francisca Kerketta, Ld. MM (NI Act)
- 1		2, 1,91 1	MM (NI Act) Digital Court-03	Digital Court-03
١			And	Distt: South-West
- 1			Ms. Sonica Meena, Ld. MM (NI	Dwarka
1		h	Act) Digital Court-02	Dwarka
-			Distt: South-West	[· ' '
1		,	Dwarka	
Ì	4.	Pyare Lal Meena	Desg: Peon	Desg: Peon
1		EC: 90544/	Role: Peon	Role: Orderly
1		12779605	Posting: Admin. Branch	Posting: In the Court of Ms. Sonica
1		* ***	Distt: South-West	Meena, Ld. MM (NI Act) Digital
ľ		, *,* *	Dwarka	Court-02
١				Distt: South-West
1				Dwarka
ľ	5.	Hema	Desg: Peon	
		EC: 84388928	Role: Orderly	Desg: Peon
			Posting: In the Courts of Ms.	Role: Orderly
ı			Deeksha Rao Ld MAM (NII And)	Posting: In the Court of Ms.
			Digital Court-05	Deeksha Rao, Ld. MM (NI Act)
J			and the second second second second	Digital Court-05
		* * * * * * * * * * * * * * * * * * * *	Ms. Sanjana Kasana, Ld. MM*	Distt: South-West
		- A 1 5 5 1	(NI Act) Digital Court-09	DWalka
1	1		Distt: South-West	
1			Dwarka	
	5.	Bhana Ram Meena	Desg: Peon	'Dear Dear
1	*	EC: 92042/60091342	Role: Peon	Desg: Peon
1	Ī	, , , , , , , , , , , , , , , , , , , ,	Posting: R & I Branch	Role: Orderly
	1			Posting: In the Court of Ms.
			Dwarka	Sanjana Kasana, Ld. MM (NI Act) Digital Court-09
ŀ	1			Distt: South-West
b	1. 1	M -		Dwarka *
-	far. mg	61		DWalka

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7.	Vinod Kumar	Desg: Péon	Desg: Peon
	EC: 10681	Role: Orderly	Role: Orderly
		Posting: In the Courts of Ms.	Posting: In the Court of Ms. Racha
1 1		Radha Kulshreshtha, Ld. MM	Kulshreshtha, Ld. MM (NI Act)
1	V*	(NI Act) Digital Court-07	Digital Court-07
l l	10.10.	And	Distt: Central
	,	Sh. Nitin Shah, Ld. MM (NI Act)	THC
		Digital Court-08	
1	10000000000000000000000000000000000000	Disti: South-West	\$ 50
		Dwarka	
8.	Neelam Singh	Desg: Peon	Desg: Peon
	EC: 28622872-	Role: Peon	Role: Orderly
		Posting: Library	Posting: In the Court of Sh. Nitin
		Distt: South-West	Shah, Ld. MM (NI Act) Digital Court-
	4'	Dwarka	08
	1 1 2		Distt: South-West
			Dwarka

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- 2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
- Ms. Laxmi Sharma, Peon, EC- 56335884 presently posted in the VWDC, South-West, Dwarka is directed to look after the work of Library, South-West, Dwarka in addition to the work already assigned to her
- All the above mentioned officials who are transferred shall be <u>STAND RELIEVED</u> from their respective postings forthwith.

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

38170-38720

lo...... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the JUN 201

Copy forwarded for information and necessary action to:-

- 1. Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- Ld. Principal District & Sessions Judge, South-West, Dwarka Courts, New Delhi with the request qua
  compliance of the directions of the Hon'ble High Court of Delhi, New Delhi with regard to the posting of
  one orderly each in the Digital (NI Act) Courts.
- 3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi
- The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- 5. Dealing Officials, Personal File, Administration Branch-III, Central District, Tis Hazari, Delhi.
- 6. Dealing Officials, Leave Seat, Accounts Branch (Gentral), Delhi-
- 7. The Officers/Officials concerned.
- 8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
- 9 Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Administrative Officer (J), Admn. Branch-III Central, THC